- II. A copy each (in English and Hindi) of the following papers:—
 - (i) Outcome Budget, for the year 2014-15, in respect of the Department of Posts. [Placed in Library. See No. L.T. 494/16/14]
 - (ii) Outcome Budget, for the year 2014-15, in respect of the Department of Telecommunications. [Placed in Library. See No. L.T. 495/16/14]
- I. Annual Report and Accounts (2014-13) of various Public Sector Compaies and related paper.
- II. Memorandum of Understanding (2014-15) between Government of India and various Limited Companies and corporations.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table :-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Annual Report and Accounts of the Braithwaite and Company Limited (BCL), Kolkata, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No. L.T. 418/16/14]
 - (ii) (a) Thirty-fourth Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 417/16/14]
 - II. A copy each (in English and Hindi) of the following papers:

year 2014-15.

- (i) Memorandum of Understanding between the Government of India (Ministry of Railways) and the RITES Limited, for the year 2014-15.
 [Placed in Library. See No. L.T. 404/16/14]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the IRCON International Limited, for the

[Placed in Library. See No. L.T. 405/16/14]

(iii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Konkan Railway Corporation Limited (KRCL), for the year 2014-15.

[Placed in Library. See No. L.T. 407/16/14]

(iv) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Dedicated Freight Corridor Corporation of India Limited (DFCCI), for the year 2014-15.

[Placed in Library. See No. L.T. 414/16/14]

- (v) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Burn Standard Company Limited, (BSCL), for the year 2014-15. [Placed in Library. See No. L.T. 415/16/14]
- (vi) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Finance Corporation Limited (IRFC), for the year 2014-15.

[Placed in Library. See No. L.T. 416/16/14]

- (vii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Rail Vikas Nigam Limited (RVNL), for the year 2014-15. [Placed in Library. See No. L.T. 406/16/14]
- (viii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Mumbai Railway Vikas Corporation Limited (MRVC), for the year 2014-15.

[Placed in Library. See No. L.T. 408/16/14]

- (ix) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Braithwaite and Company Limited, for the year 2014-15. [Placed in Library. See No. L.T. 409/16/14]
- (x) Memorandum of Understanding between the Government of India (Ministry of Railways) and the RAILTEL Corporation of India Limited, for the year 2014-15. [Placed in Library. See No. L.T. 410/16/14]
- (xi) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Container Corporation of India Limited (CONCOR), for the year 2014-15.

[Placed in Library. See No. L.T. 413/16/14]

(xii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Indian Railway Catering and Tourism Corporation Limited (IRCTC), for the year 2014-15.

[Placed in Library. See No. L.T. 412/16/14]

(xiii) Memorandum of Understanding between the Government of India (Ministry of Railways) and the Bharat Wagon and Engineering Company Limited, for the year 2014-15.

[Placed in Library. See No. L.T. 411/16/14]

- I. Notifications of the Ministry of Chemicals and Fertilizers
- II. Annual Report and Accounts (2012-13) of Rajasthan Drugs and Pharmaceuticals Limited (RDPL) and related papers.
- III. Annual Accounts (2012-13) of National Institute of Pharmaceutical Education and research (NIPER), Mohali Guwahati and Kalkata and related paper.

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (श्री निहाल चंद्र) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals), under sub-section (2) of Section 36 of the National Institute of Pharmaceuticals Education and Research Act, 1998:—
 - G.S.R. 406, dated the 24th January, 2014, publishing the National Institute of Pharmaceutical Education and Research (Degree of Masters and Doctor of Philosophy) amended Ordinance, 2014.
 - (2) G.S.R. 433 (E), dated the 7th July, 2014, publishing the National Institute of Pharmaceutical Education and Research (Amendment) Statutes, 2014. [Placed in Library. See No. L.T. 558/16/14]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:
 - (a) Thirty-fourth Annual Report and Accounts of the Rajasthan Drugs and Pharmaceuticals Limited (RDPL), Jaipur, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 557/16/14]
- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998:—